

Annexure-8

Name of the corporate debtor: Anjani Realtors Private Limited;

Date of commencement of CIRP: 12-01-2022(Date of receipt of Order by IRP: 08-02-2022);

List of creditors as on: 08-03-2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

All amounts are in INR

S.No	Name of Creditor	Details of Claim Received		Details of Claims Admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	whether related party?	% voting share in COC					
1	Indarprashtha Buildtech Pvt. Ltd.	21-02-2022	117295975	-	Operational Creditor	-	-	Note 1	Note 2	-	-	-	11,72,95,975	Note-3

Note 1: Related party confirmation is under progress.**Note 2:** There is stay on constitution of CoC in terms of Honorable NCLAT order dated 17-02-2022 in Comp. App. (AT) (Ins.) No. 171 of 2022.**Note 3:** No claim has been received from any other creditor till date except above. Additional information/ details has been asked from the Operational Creditor mentioned above for substantiation of the claim.